



**THE
JHARKHAND GAZETTE
EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 63

4 Poush, 1940(S)

Ranchi, Thursday, 24th January, 2019

COMMERCIAL TAXES DEPARTMENT

Notification

24th January, 2019

Notification No. 71/2018 – State Tax

S.O. No. 14 Dated- 24th January, 2019-- In exercise of the powers conferred by section 148 of the Jharkhand Goods and Services Tax Act, 2017 (12 of 2017), the Government of Jharkhand, on the recommendations of the Council, hereby makes the following further amendments in the notification of the Government of Jharkhand in the Commercial Taxes Department, No. 43/2018- State Tax, dated the 04th October, 2018, published in the Gazette of Jharkhand, Extraordinary, vide S.O. No. 70, dated the 04th October, 2018, namely:–

In the said notification, in paragraph 2, in the second proviso, for the words, figures and letters “July, 2017 to September, 2018” and “31st day of December, 2018”, the words, figures and letters “July, 2017 to December, 2018” and “31st day of March, 2019” shall respectively be substituted.

2. This notification shall be deemed to be effective from 31st December, 2018.

[File. No Va Kar / GST / 03/ 2018]
By the order of the Governor of Jharkhand

Prashant Kumar,
Secretary-cum-Commissioner

Note:- The principal notification No. 43/2018-State Tax, dated the 04th October, 2018 was published in the Gazette of Jharkhand, Extraordinary, vide S.O. No. 70, dated the 04th October, 2018.

वाणिज्य-कर विभाग

अधिसूचना

24 जनवरी, 2019

अधिसूचना सं०. 71/2018- राज्य कर

एस. ओ. सं. 14 दिनांक 24 जनवरी, 2019-- झारखण्ड सरकार, झारखण्ड माल और सेवा कर अधिनियम, 2017 (2017 का 12) की धारा 148 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, परिषद् की सिफारिशों पर, झारखण्ड के राजपत्र, असाधारण, में एस. ओ. सं. 70, तारीख 4 अक्टूबर, 2018 द्वारा प्रकाशित झारखण्ड सरकार के वाणिज्य-कर विभाग की अधिसूचना संख्या 43/2018- राज्य कर, तारीख 4 अक्टूबर, 2018 में निम्नलिखित और संशोधन करती हैं, अर्थात् :-

उक्त अधिसूचना के पैरा 2 के दूसरे परंतुक में “जुलाई, 2017 से सितंबर, 2018” और “31 दिसंबर, 2018” शब्दों और अंकों के स्थान पर क्रमशः “जुलाई, 2017 से दिसंबर, 2018” और “31 मार्च, 2019” शब्द और अंक रखे जाएंगे।

2. यह अधिसूचना 31 दिसम्बर, 2018 से लागू मानी जाएगी।

[सं.सं .वांकर/जी०एस०टी०/03/2018]

झारखंड राज्यपाल के आदेश से,

प्रशांत कुमार,

सचिव-सह-आयुक्त

टिप्पण - मूल अधिसूचना संख्यांक 43/2018- राज्य कर, तारीख 4 अक्टूबर, 2018, झारखण्ड के राजपत्र, असाधारण, में एस. ओ. सं. 70, तारीख 4 अक्टूबर, 2018 द्वारा प्रकाशित की गई थी।
